

Title : Need to grant environmental clearance to the pending irrigation projects of Andhra Pradesh.

**(v) Need to grant environmental clearance to the pending irrigation projects of Andhra Pradesh**

SHRI RAYAPATI SAMBASIVA RAO (GUNTUR): Mr. Deputy-Speaker, Sir, the following proposals of the Government of Andhra Pradesh are pending with the Central Government :

- i. Proposals to lift 50 TMC of water from Godavari at Gangavaram village and to divert 344.005 hectares of forestland in Karimnagar district and 136.125 hectares in Warangal division for laying water conductor system was submitted to the Ministry of Environment and Forest. The wildlife team has inspected the site in the first week of July, and the proposal for forest clearance needs to be cleared.
- ii. Request for forest clearance for diversion of 3.824 hectares of Veerabhadrapuram Reserve Forest area in Kakinada forest division of Rajahmundry Circle for excavation of branch canal of Maddigadda Reservoir.
- iii. Proposals for Peddagadda Reservoir Scheme have been sent for forest clearance for 38.40 hectares of compensatory afforestation on 07-01-2005. Clarifications were also submitted to the Ministry of Environment and Forest *vide* letter no. 27-04-2005.

I request the Government of India to take early action in the matter and communicate to the State Government.